

**IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT  
THE HONOURABLE MR.JUSTICE N.NAGARESH  
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942  
WP(C) TMP NO. 79 OF 2020**

**Petitioner:**

The Malappuram District Police Co-operative Society Ltd.M.438, Malappuram, Malappuram District, Represented by its Secretary.

**By Adv. Sri. O.D. Sivadas**

**Respondents:**

1. The Union of India, represented by the Secretary to Government, Ministry of Finance, North Block, Raisana Hill, New Delhi – 110001
2. The Commissioner of Income Tax (TDS), Central Revenue Building, I.S.Press Road, Ernakulam., Pin -682 018.
3. The Income Tax Officer, (TDS), Ayakar Bhavan, North Block, Mananchira, Kozhikode, Pin-673 001
4. The Malappuram District Co-operative Bank Ltd, District Co-operative Bank Building, Malappuram, represented by its General Manager., Pin 676 505,
5. The General Manager, Malappuram District Co-operative Bank Ltd, Malappuram District, Pin – 676 505

**By  
Government Pleader Sri.Bijoy Chandran  
ASGI Sri.P.Vijayakumar**

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

**ORDER**

~ ~ ~ ~ ~

*Dated this the 21<sup>st</sup> day of April, 2020*

ASGI takes notice for the 1<sup>st</sup> respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner to take out notice by e-mail to respondents 4 and 5. Petitioner to provide e-mail id of respondents 4 and 5 to Registry.

Operation of Ext.P1 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

**N. NAGARESH, JUDGE**

aks/21.04.2020

**Appendix**

**Petitioner's Exts:**

**Ext. P1-** True copy of the proceeding dated 16.03.2020 issued by the 4<sup>th</sup> respondent to the petitioner.